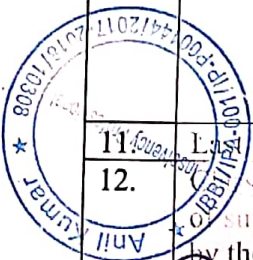


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF `JBB-EVEREST BUILDTECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	JBB-EVEREST BUILDTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/05/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi (Company Incorporated under Companies Act 1956).
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2007PTC163271
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office :</b>  266, Second Floor, Aggarwal City Plaza, Plot No 17, Manglam Place, District Centre, Sector-3, Rohini, North Delhi- 1100855
6.	Insolvency commencement date in respect of corporate debtor	<b>23/10/2019</b> By the order of Hon`ble NCLT, New Delhi Bench in C.P No.(IB)-1006 (ND)/2019 on 09.08.2019. However, the same has been received by IRP on 23/10/2019.
7.	Estimated date of closure of insolvency resolution process	<b>20/04/2020</b> (180 days from the date of commencement of Insolvency Resolution process).
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name – CA Anil Kumar</b>  <b>IBBI Registration No.-IBBI/IPA-001/IP-P000144/2017-18/10308</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address-</b> 303, Chandra CGHS Limited, Golf Course Road, Plot No. 64, Sector 55, Gurgaon, Haryana-122011. <b>E-mail –</b> <a href="mailto:anil2566@gmail.com">anil2566@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address -</b> 303, Chandra CGHS Limited, Golf Course Road, Plot No. 64, Sector 55, Gurgaon, Haryana-122011.  <b>Emai –</b> <a href="mailto:jbbeverest.cirp@gmail.com">jbbeverest.cirp@gmail.com</a> <a href="mailto:anil2566@gmail.com">anil2566@gmail.com</a>
11.	Latest date for submission of claims	<b>06/11/2019</b>
12.	Classes of creditors, if any, under clause (b) sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottee under the Real Estate Project.



*Anil Kumar*

